| | | | i . | | | |
|-----|---------------------|---|------|---------|---------|--|
| £ | 2 | 3 | 4 | 5 | 6 | 7 |
| 7. | M/s. E. Merck . | Rutin (Water soluble) | Kg. | 2200*00 | 1935-00 | On the basis of available CIF price. |
| 8. | M/s. Glaxo | Absorbed Dipheria and Tetanus Vaccine | Ltr. | 700.00 | 400.00 | Keeping in virw the price approved for chowgule for the two toxoids separately. |
| 9. | M/s. Franco India . | Tricholine Citrate | kg. | 100.00 | 42.00 | On the basis of infor- mation received in brief questionnaire. |
| 10. | M/s. Albert David:. | Iodochlorohyd Rox Quinoline | у " | 171.93 | 134.00 | Existing notified price was extended to this company also. |

The benefits of price reductions of formulations due to reduction in import price after canalisation have been passed on to the consumers by appropriately reducing the prices of concerned formulations.

Policy of canalisation of drugs

9764. SHRI CHANDAN SINGH: Will the Minister of PETROLEUM, CHEMI-CALS AND FERTILIZERS be pleased to state:

- (a) reasons and policy of canalisation, scope and meaning with full justification;
- (b) whether Government propose to agree to decanalise all the raw materials canalised during 1978-79;
- (c) if not, the reasons therefor against each bulk drugs production during last three years, with names of the firm;
- (d) the name of drugs not manufactured by any sector still canalised and heavy loading made;
- (e) whether it was done to protect high declared prices of foreign firms since 1970; and
- (f. is it a fact that 850 bulk drugs are imputed and particularly refused to Indian firms, details please?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS

- (SHRI JANESHWAR MISHRA): (a) to (c). The basic objectives of the Government in canalising the import of important bulk drugs are:
 - (i) to bulk the requirements of all manufacturing units to arrive at a sizeable demand which could be made use of as a bargaining counter in world markets to secure advantageous prices and concessional terms of supply;
 - (ii) to regulate the import/introduction of newer sophisticated drugs in such a manner as not to disturb the indigenous production of drugs of similar therapeutic value;
 - (iii) to protect the indigenous production of drugs, especially when the production is inadequate to meet the internal demand;
 - (iv) to ensure the equitable supply of raw materials at uniform prices, eliminating the middleman's profit so that the formulations based on such raw materials are priced at a particular and uniform level; and
- (v) to help the small scale (SSI) sector of the industry whose requirements are small, thereby rendering import by individual firms uneconomic and impracticable in some cases. Import of 18 drugs mentioned in Appendix 9 of the import policy, 1978-79, has been canalised through the State Chemicals and Pharmaceuticals Corporation of India Ltd. (CPC) to

achieve the above objectives. It is, therefore, not proposed to decanalise the import of these drugs.

Details of firm-wise actual production of these drugs during the years 1975-76 and 1977 are given in the attached statement.

- (d) The following are the canalised bulk drugs which are not produced in the country by any sector:
 - (1) Gentamycin
 - (2) Doxycycline
 - (3) Methyl Dopa

The price of Gentamycin was fixed in accordance with the CCI&E's formula whereas that of Doxycyeline was fixed at Rs. 4000 as against Rs. 3083 worked out in accordance with the CCI&E's formula. The price of Methyl Dopa at Rs. 1099 fixed during 1976-77 on the basis of the CCI&E's formula is continuing.

- (e) No. Sir.
- (f) From the statements of imports of drugs received from the port offices of the DGHS, it is observed that more than 500 drugs are being imported into the country. These imports are made by drug companies in all sectors, in terms of Import Policy laid down by Government from time to time.

Statement

| N | ame of the it | ems | & its | manu | facture | er. | | | | | 1975 in tonnes | 1976 in tonnes | 1977 in tonnes |
|----|---------------|-------|--------------|--------|---------|-------|--------------|---|---|----|-------------------|-------------------|-------------------|
| ١. | Piperagine | | | | | | | | | | | | |
| | IDPL . | | • | | | • | ٠ | • | • | • | 89.5 | 117.6 | 13.8 |
| ۵. | Riboflavine | (Vit. | B- 2) | | | | | | | | | | |
| | IDPL . | | | | | • | | • | | | 4.7 | 6.7 | 23.5 |
| 3. | Streptovmcin | Sulp | hate | | | | | | | | | | |
| | IDPL . | | | | | | | | | | 47.5 60.8 | 54°3 83°7 | 53°2 82°7 |
| | HAL . | | | • | • | • | • | • | • | ٠, | 78.2 | 82.4 | 72.0 |
| | Synbiotics | | | | | • | • | : | • | • | 6.6 | 3.3 | Ñil |
| | Alembic | • | • | • | • | ٠ | • | • | • | • | 0.0 | 3 3 | |
| 4. | Sulphametho | xazo | le | | | | | | | | | | |
| | Roche . | | | | | | • | • | | • | 5.0 | 15.8 | 14.3 |
| 5. | Tetravycline | ano | its so | ilts | | | | | | | | | |
| | IDPL | | | | | | | _ | | _ | 66. 7 | 86.68 | 8t · 44 |
| | Pfizer . | • | • | • | • | • | • | • | | • | 2.1 | 3.9 | 1.3 |
| | Cynamid | • | • | • | • | : | · | : | | | 21'14 | 17·8 | 19-8 |
| | Synbiotics | Ċ | : | : | : | : | : | : | • | • | 22. 5 | 18.0 | 37. 14 |
| 6 | · | ononi | trate . | Hydroc | horide | (Vit. | B -1) | | | | | | |
| | IDPL . | | | | | | | | | | 25.9 | 22.2 | 33* |
| 7. | Trimethopn | im | | | | | | | | | | | |
| Í | Burroughs | | come | | | | | | | | 3.6 | 4.7 | 7.99 |
| | German R | eme | lies | • | | | | • | | • | •• | •• | 0.6 |
| | GIPLA | • | • | | | | • | | • | • | •• | •• | 0.0 |

| 1 | | | | | 2 | 1 | | | | | 8 | 4 | 5 |
|-----|-------------------------|-------------|-------|------|---|---|---|---|-----------|---|-----------|-----------|------------------|
| 8. | Vıtamin D | -3 | | | | | | | | | | | |
| | Duphar In | te; fra | n. | | | | | | | | 35·6 kgs. | 86· 48 kg | ч. 156kg: |
| 9. | Metronidaz | ola | | | | | | | | | | | |
| | May & Bal | ker | | | | | | | | | 1.2 | 3 1 | 7.:2 |
| | IDPL . GIPLA | • | • | • | • | • | • | • | • | • | •• | 0.3 | Nil o:80 |
| | Unichem | • | : | : | : | ٠ | : | : | : | : | • • • | 0.3 | 0.00 |
| | Uniloids | : | | : | ÷ | | ÷ | : | : | ÷ | :: | | r·8 |
| | | | | | | | | | | | | (| |
| 10. | Amidopyrin | . . | | | | | | | | | 6.5 | Nil | 7.3 |
| 11. | Ampudlin | | | | | | | | | | | | |
| | HAL . Ranbaxy | | | | | | | | | | | 0.2 | 0.47 |
| | | • | • | • | • | • | • | • | • | • | •• | • | 0.45 |
| 12. | Chloramph• | nicol | | | | | | | | | | | |
| | B. Knoll | • | • | • | - | • | ٠ | • | • | | 30.4 | 34.7 | 41.46 |
| | Dyc-Sc-t Park Da | Chem vis | | | | | | | 7. 22. | | 31 27 | | 18° 47 30° 65 |
| 1 | 3. Chloroqu Bayer In | | its s | alts | | | | | | | 0.4 | | 27. 1 |
| | Sunceta | | | | | | | | 15. | 2 | 24 12 | | 6.3 |
| | Bengal I | | nity | | | | | | 1 | 4 | | · 2 | |
| 1 | 4. Erythron | | | | | | | | | | | | |
| | Alembic | | | | | | | | 9. | | 7 | ' o | 16·5 |

Supply of crude by Iran

9765. SHRI JANARDHANA POO-JARY: Will the Minister of PETRO-LEUM, CHEMICALS AND FERTILI-ZERS be pleased to state:

- (a) whether Iran has agreed to supply two million tonnes of crude during this year; and
- (b) if so, terms and conditions for the supply?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) Negotiations are under way for the conclusion of a contract between the Indian Oil Corporation and the National Iranian Oil Company covering

the supply of crude oil from Iran during this year.

(b) Does not arise.

Applications received for increasing emoluments of M.Ds. of Companies

9766. SHRI VAYALAR RAVI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state.

- (a) whether the Government received applications for increase in the emoluments of the Managing Directors of Limited Companies;
- (b) if so how many applications were recoved in the last three years and decision taken; and
- (c) if so, how many of these applications are for more than Rs. 2006 and above and the total benefit?